

been set up for the manufacture of electrical steel stampings and laminations for an annual capacity of 2500 tons. This firm is in production and it employs about 100 persons. M/s. Vee Electrical Stampings (India), Rewa Road, Satna, Madhya Pradesh, were issued an industrial licence in October 1975 for manufacture of electrical stampings and laminations. This unit has not yet gone into production. M/s. Rewa Asbestos were issued a letter of intent in April, 1976 for manufacturing pressure pipes. The estimated employment potential on implementation of the scheme is about 200. Government do not have, presently, any proposal to set up any project in Public Sector in Rewa District.

(b) No, Sir.

(c) Does not arise.

Advertisements released by DAVP to Newspapers and Souvenirs.

547. SHRI L. L. KAPOOR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of advertisements released by D.A.V.P. during 1972 to 1977 (March)

to individual Newspapers and souvenirs and the amount paid to each together with the names and addresses of manager/ editor/organisation to whom such amount was paid;

(b) details of expenditure on advertising by Public Undertakings during the period from 1971 to March 1977;

(c) names and addresses of advertising agents of all public sector undertakings; and

(d) the rates paid by public sector undertakings and Government companies for newspaper advertisements through advertising agencies during the period from January, 1971 to March 1977?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) It is not Government's policy to disclose the quantum of advertisements released to individual newspapers and souvenirs. This is treated as confidential between the DAVP and the newspapers. The total amount spent on advertisements released by DAVP to newspapers/periodicals and souvenirs during the year 1972-73 to 1976-77 is however, as follows:—

Year	Quantum of advertisements released to newspapers/periodicals.	Quantum of advertisements released to souvenirs.
	(Rs.)	(Rs.)
1972-73	1,92,52,831	[2,83,411
1973-74	1,52,73,942	3,09,690
1974-75	1,42,30,238	1,93,580
1975-76	2,20,68,897	4,65,919
1976-77	2,79,45,942	4,75,801

(b) to (d). It is felt that effort involved in the collection of the information required will not be commensurate with the result to be achieved.

Cases under arbitration

548. SHRI L. L. KAPOOR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of cases involving Rs. 10,000 or more which were referred to arbitration during the period from January 1971 to March 1977 either by the Ministry

proper or by subordinate/attached offices or companies falling within its jurisdiction;

(b) the names and addresses of parties involved and the value of each case and the nature of transaction out of which such a case arose;

(c) if settled, in whose favour the arbitrator's award was made and finally settled;

(d) the pending cases; and